

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**R.A. No. 206/2016
O.A No. 2640/2015**

New Delhi this the 5th day of May, 2017

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Khushi Ram Singhal (Aged 57½ years)
(Group-B)
S/o Shri Ram Kumar Singhal,
R/o A-33, Motilal Road,
Adarsh Nagar, Delhi-110033.
Presently working as
Assistant Engineer (Civil) in
Civil Circle-9, DDA Office Complex,
Madhuban Chowk, Rohini,
Delhi-110085.

.. Applicant

(By Advocate : Shri R.A. Sharma)

Versus

1. Delhi Development Authority,
Through its Vice-Chairman,
Vikas Sadan (B-Block),
1st Floor, Near INA,
New Delhi-110023.
2. Commissioner (Personnel),
DDA, Vikas Sadan (B-Block),
G.F., Near INA,
New Delhi-110023.
3. Shri Bhim Sen Kukreja,
Posted as EE in Central Design Office,
D.D.A., Vikas Minar,
I.P. Estate, New Delhi-110002.
4. Shri Akhilesh Chandra,
Posted as EE (Monitoring),
EM's Office, D.D.A., Vikas Sadan,

B-Block, 1st Floor, Near INA,
New Delhi-110023.

5. Shri Suresh Kumar Goel,
Presently posted as EE/WD-9,
DDA Project Office, Mangla Puri,
Delhi-110045.
6. Shri Rakesh Kumar Grover,
Presently posted as EE (Plg.),
Civil Circle-13, DDA Project Office,
Mangla Puri, Delhi-110045.
7. Shri Rajan Chadha,
Presently posted as EE (HQ) in the
Office of Project Manager (Flyover),
DDA Vikas Minar, 17th Floor,
I.P. Estate, New Delhi-110002.
8. Shri Neeraj Kumar Gupta,
Posted as EE (HQ), Civil Circle-7,
DDA, Cycle Market,
Jhandewalan,
New Delhi-110055.
9. Shri Praveen Kumar Goel,
Posted as EE(HQ) in the
Office of Project Manager (MPR),
DDA G.T. Karnal Road,
Azadpur, Delhi-110033.
10. Shri Sushil Kumar Kochar,
Posted on deputation as EE to
Delhi Transport and Infrastructure
Development Corporation Ltd.,
IInd Floor, ISBT,
Kashmeri Gate,
Delhi-110054.

.. Respondents

(By Advocate : Shri Arun Birbal with Shri Sanjay Singh)

ORDER (ORAL)**By Mr. P.K. Basu, Member (A)**

Heard the learned counsel for both the sides.

2. The learned counsel for the review applicant states that though vide order dated 24.08.2016, O.A. No. 2640/2015 was also disposed of in the light of orders passed in O.A. No.316/2015, but he had not got an opportunity to be heard in this case.

3. In view of this, the Review Application is allowed. Post the O.A. No. 2640/2015 for hearing on 19.05.2017.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/